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- (ii) A copy of the Sixth Annual Report and Accounts of the Agricultural Refinance Corporation for the year ended the 30th June, 1969, together with the Auditors' Report on the Accounts, under sub-section (2) of section 32 of Agricultural Refinance Corporation Act, 1963. [Placed in Library. &No. LT-1943/69.]
- (iii) A copy of the Seventh Annual Report and Accounts of the Deposit Insurance Corporation for the year ended the 31st December, 1968, together with the Auditor''' Report on ihe Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [Placed in Library, See No. LT-2085/69.]

NOTIFICATIONS UNDER THE CENTRAL EXCISES AND SALT ACT, 1944

- SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance), under sub-section 38 of the Central Excises and Salt Act, 1944:—
 - (i) Notification 'G. S. R. No. i960, dated the 25th January, 1969 (in Hindi).
 - (ii) Notification G. S. R. No. 2138, dated the 6th September, 1969 (in English).
 - (iii) Notification G. S. R. No. 2382, dated the nth October, ig6g (in English), publishing the Central Excise (Twelfth Amendment) Rules, 1969.
- [Placed in Library. See No. LT-ig4g/6g for (i) to (iii).]

NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962

SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance), under section 159 of the Customs Act, 1962:—

(i) Notification G. S. R. No. 2132, dated 9th June, 1969 (in English), together with an Explanatory Memorandum thereon.

on the Table

- (ii) Notification G. S. IR. No. 2135, dated the 8th July, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
- (iii) Notification G. S. R. No. 2271, dated the 26th July, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
- (iv) Notification G. S. R. No. 2289, dated the 29th July, 1969 (in Hindi).
- (v) Notification G. S. R. No. 1964, dated the gth August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
- (vi) Notification G. S. R. No. 1965, dated the gth August, 1969 (in Hindi).
- [Placed in Library. See No. LT-1950/ 69 for (i) to (vi).])
- (vii) Notification G. S. R. No. 2026, dated 23rd August, 1969 (in English).
- (viii) Notification G. S. R. No. 2027 dated the 23rd August, 1969 (in Hindi)
- (ix) Notification G. S. R. No. 2028, dated the 23rd August, 1969 (in English).
- (x) Notification G. S. R. No. 2029, dated the 23rd August, 1969 (in Hindi).
- (xi) Notification G. S. R. No. 2030, dated the 23rd August, 1969 (in English).
- (xii) Notification G. S. R. No. 2031, dated the 23rd August, 1969 (in Hindi).
- [Placed in Library. See No. LT-2085/ 69 for (vii) to (xii).]
- (xiii) Notification G. S. R. No. 2086, dated the 30th August, 1969 (in English), together with" an Explanatory Memorandum thereon.
- (xiv) Notification G. S. R. No. 2088, dated the 'oth' August, 1969 (in English), together with an Explanatory Memorandum thereon.
- (xv) Notification G. S. R. No. 2142, dated the 30th August, 1969 (in English), together with an Explanatory Memorandum thereon.
- (xvi) Notification G. S. R, No. 2143, dated the 30th August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.